

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**CIRCUIT SITTINGS: BILASPUR**

**Original Application No.203/01010/2016**

Bilaspur, this Wednesday, the 22<sup>nd</sup> day of January, 2020

**HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER**  
**HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Pardeshi Ram Yadav,  
S/o Late Shri Jai Ram Yadav  
Aged about 59 years  
R/o Qr. No.7 D,  
K-Pocket Maroda Sector,  
Bhilai district Durg (CG)

**-Applicant**

(By Advocate-**Shri B.P. Rao**)

**V e r s u s**

1. Steel Authority of India Limited  
Through : Chief Executive Officer,  
Bhilai Steel Plant  
Ispat Bhawan,  
Bhilai 490001  
Dist. Durg (CG)

2. The Dy. General Manager,  
(Finance & Accounts)  
Bhilai Steel Plant  
Bhilai 490001  
Dist. Durg (CG)

**- Respondents**

(By Advocate-**Ms. Diksha Surana proxy counsel for**  
**Shri Ashish Surana**)

**O R D E R (Oral)****By Navin Tandon, AM:-**

The matter was listed for final hearing today.

2. Learned counsel for the applicant prays to withdraw the same with a liberty to approach this Tribunal, if any fresh cause of action arises.
3. Prayer allowed.
4. Accordingly, this Original Application is dismissed with liberty as aforesaid.

**(Ramesh Singh Thakur)**  
**Judicial Member**

**(Navin Tandon)**  
**Administrative Member**

*kc*